GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:5983 ANSWERED ON:03.05.2010 PENDENCY OF EPF CLAIMS Majhi Shri Pradeep Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the cases of settlement of Employees Provident Fund (EPF) claims have been increasing every year in the country;

(b) if so, whether the Government has conducted any study to find out the factors responsible for such increase;

(c) if so, the outcome thereof and the steps taken by the Government in this regard; and

(d) the number of EPF claims settled and pending during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): Yes, Madam. The increase in the number of Employees' Provident Fund claims settled under the Employees' Provident Funds Scheme, 1952 during the last three years and for the current year is as under:

Year No. of EPF Claims settled

2006-0731,58,0692007-0835,87,1032008-0942,52,6102009-10#44,35,774

Provisional

(b): There is no such study conducted on the above-mentioned increase.

(c): Does not arise in view of (b) above.

(d): The details are given at Annexure.